PUBLIC ANNOUNCEMENT UNDER REGULATION 4 READ WITH REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011

Open Offer for Acquisition of 26,84,500 Equity Shares from the Shareholders of Synergy Infrastructures Limited (" Target Company") , a company incorporated and registered under the Companies Act,1956 and having its registered office at ST-3, Press Complex, A. B. Road, Indore, Madhya Pradesh, India- 452001; by Mr. Shwet Dhirajbhai Koradiya and M/s Koradiya Mile Stone Private Limited ("Acquirers").

1. **Offer details**

   1.1. **Offer Size:** This open offer is being made by the Acquirers for acquisition of 26,84,500 (Twenty six lakh eighty four thousand five hundred) equity Shares of Rs. 10/- each constituting 26% of the existing share capital of the target company.

   1.2. **Price/ Consideration:** Rs 11/- for each equity share (hereinafter referred to as "**Offer Price**") of Rs 10/- each of the Target Company aggregating to Rs. 2,95,29,500/-(Rupees Two Crores ninety five lakh twenty nine thousand five hundred only).

   1.3. **Mode of Payment :** Cash

   1.4. **Type of Offer (Triggered offer, voluntary offer/competing offer, etc.):** Triggered Offer made under Regulation 4 of SEBI (SAST) Regulations, 2011.

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2. **Transaction which has triggered the open offer obligations (Underlying Transaction)**

Details of underlying transaction						
Type of Transaction (direct/ indirect)	**Mode of Transaction (Agreement/ Allotment/ market purchase)**	**Shares / Voting rights acquired/ proposed to be acquired**		**Total Consideration on for shares /VRs acquired (in Rs)**	**Mode of payment (Cash/ securities)**	**Regulation which has triggered**
		Number	**% vis – vis total Equity / voting Capital .**			
Direct acquisition	The Acquirers have entered into a Share Purchase Agreement ("SPA") on August 27, 2012 with the Promoters of Target Company to purchase 12,60,000 fully paid up equity shares of the Target Company bearing a face value of Rs.10/- each, at a price of Rs. 4/- (Rupees four only) per equity share and to take control over the target company .	12,60,000	12.20 %	Rs 5040000	Cash	Regulation 4 of SEBI (SAST) Regulations, 2011.

3. Acquirer(s)

Details	Acquirer 1	Acquirer 2	Total
Name of Acquirer(s)/ PAC(s)	Mr. Shwet Dhirajbhai Koradiya	M/s Koradiya Mile Stone Private Limited	-
Address	302, Omkar Darshan Apartment, Dairy Faliya, Katargam, Surat 395 004	101-1, Siddh Chambers, Taratiya Hanuman Street, Gurjar Falia, Haripura, Surat , Gujarat – 395003	-
Name(s) of persons in control /promoters of acquirers/ PACs where Acquirers/ PAC are companies	Not Applicable	Shwet Dhirajbhai Koradiya and relatives: 1. Bharatbhai Prabhulal Koradiya 2. Shwet Dhirajbhai Koradiya 3. Navin Vaghjibhai Koradiya 4. Urmila Bharat Koradiya 5. Kanchan Navinchandra Koradiya 6. Hasmukh Prabhulal Koradiya 7. Jinay Navinchandra Koradiya 8. Varshaben Dhirajbhai Koradiya 9. Hasmukhlal Prabhulal Koradiya HUF 10. Navin Vaghjibhai Koradiya HUF 11. Rashiklal Vaghijibhai Koradiya HUF 12. Dhirajbhai Vaghjibhai Koradiya 13. Dhirajbhai Vaghjibhai Koradiya HUF	-

Name of the Group, if any, to which the Acquirer/PAC belongs to	None	None	-
Pre Transaction shareholding • Number • % of total share capital	Nil	Nil	-
Proposed shareholding after the acquisition of shares which triggered the Open Offer	8,82,000	3,78,000	12,60,000
Any other interest in the TC	Nil	Nil	-

For the purpose of this Offer, there is no Person Acting in Concert with the Acquirer.

4. Details of selling shareholders, if applicable

Name	**Part of pormoter group (Yes/ No)**	**Details of shares/ voting rights held by the selling shareholders**			
		Pre Transaction		**Post Transaction**	
		Number	**%**	**Number**	**%**
Selling shareholders	Yes				
	Jyoti Prakash Bapna	12,60,000	12.20	Nil	Nil
	Total	**12,60,000**	**12.20**	**Nil**	**Nil**

5. Target Company

5.1 Name: Synergy Infrastructures Limited

5.2 Exchange(s) Where Listed: Madhya Pradesh Stock Exchange Limited (MPSE).

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6. Other details

6.1 The Detailed Public Statement pursuant to this Public Announcement shall be published in such dailies as necessary in terms of the provisions of regulation 14(3) of SEBI (SAST) Regulations, 2011 on or before September 3, 2012.

6.2 The Acquirers undertake that they are fully aware of and shall comply with all respective obligations, laid down in the SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.

6.3 This Offer is not conditional upon any minimum level of acceptance as per Regulation 19(1) of the SEBI (SAST) Regulations,2011 and this Public Announcement is not being issued pursuant to a competitive offer in terms of Regulation 20 of the SEBI (SAST) Regulations,2011.

ISSUED BY MANAGER TO THE OFFER

CHOICE CAPITAL ADVISORS PRIVATE LIMITED
Shree Shakambhari Corporate Park,
Plot No 156-158, Ashok Chakravarti Society,
J.B.Nagar, Andheri (East), Mumbai – 400099
Contact Person: Mrs. Sujata Chattopadhyay
Tel No: 022 6707 9999, Fax No: 022 6707 9959
Email ID: sujata@choiceindia.com
SEBI Reg No. INM000011872

ON BEHALF OF THE ACQUIRER S

SHWET DHIRJBHAI KORADIYA AND
M/s KORADIYA MILE STONE PRIVATE LIMITED

Place: Mumbai

Date: August 27, 2012